

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/101/2020**

This the 23<sup>rd</sup> day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Aslam Parvez Chowhan .....Applicant

(By Advocate:- **Not present**)

**Versus**

State of Jammu and Kashmir & Others. .....Respondents

(By Advocate: Mr.Amit Gupta, learned AAG)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr.Anand Mathur, Member-A)**

The case has been reflected in the cause list but nobody is appearing on behalf of the applicant.

2. Since the matter pertains to the year 2019, it is apparent that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

/kdr/